

GOVERNMENT OF INDIA
MINISTRY OF COAL

RAJYA SABHA

UNSTARRED QUESTION No. 1009

ANSWERED ON 09.02.2026

PRODUCTION TARGETS AND WELFARE INITIATIVES OF SCCL

1009. SHRI RAVI CHANDRA VADDIRAJU.

Will the Minister of COAL be pleased to state:

- the coal production and dispatch targets set for Singareni Collieries Company Limited (SCCL) for the financial year 2025-26;
- the details of the year-to-date (YTD) achievement of SCCL against its annual target of 72 Million Tonnes (MT) as of January 2026;
- the measures taken to support SCCL in adopting “Mass Production Technologies” such as Continuous Miners in its underground mines; and
- the status of the “Coal Land Acquisition and Management Portal” (CLAMP) implementation for SCCL’s new mining blocks in Telangana?

ANSWER

MINISTER OF COAL AND MINES
(SHRI G. KISHAN REDDY)

(a) & (b): Coal Production and Dispatch targets and actual of Singareni Collieries Company Limited (SCCL) for the financial year 2025-26 and achievement up to 31st January 2026 is as below:

(Figure in Million Tonnes (MT))			
	2025-26		
Singareni Collieries Company Limited (SCCL)	Annual Plan Target	Actual (From 1 st April, 2025 to 31 st Jan 2026)	Achievement %
Coal Production (MT)	72.00	48.88	68
Dispatch (MT)	72.00	50.28	70

(c): At present, 21 underground (UG) mines are in operation in SCCL, contributing about 7% of the total coal production. All UG mines are mechanized or semi-mechanized. Mass production technologies such as Continuous Miner (5 units in four mines), Longwall in one mine and Bolter Miner in one mine, are altogether deployed in six feasible UG mines, which together contribute around 40% of the total UG coal production of SCCL. Further, it is

proposed to introduce two additional Continuous Miners, one each in GDK-11 mine and Adriyala mine, to enhance underground coal production.

(d): Coal Land Acquisition and Management Portal (CLAMP) was launched on 29.10.2025. The portal has been envisaged as an integrated online process management tool for the Government companies and Ministry of Coal to examine and approve proposals for acquisition of land under the Coal Bearing Areas (Acquisition and Development) Act, 1957 (CBA Act).

No proposals for acquisition of lands for coal mining blocks of SCCL in Telangana under the CBA Act, 1957 have been received in Ministry of Coal.
